

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 16th April, 2024, 10:30 A.M.

CP (IB) No. 45/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Daga Power Systems & Engineers Pvt. Ltd. - Vs - ASB Energy Systems And Construction Pvt. Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Shovan Ghosh, Adv. For Operational Creditor

For Respondent (s) Mr. Gopinath Nayak, CS

ORDER

Both sides counsel present. Petitioner counsel represents that he has filed rejoinder. Pleadings completed. List the matter for final hearing by 28.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)